

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Co.Appeal 298 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020**

**Name of the Company:**

Satya Saxena  
V/s  
Cadila Healthcare Ltd & Ors

**Section:**

Section 59 of Co.Act,2013

**ORDER**

No one appeared for the Petitioner and also for the Respondent.

We direct Respondent to file affidavit-in-reply within two weeks without fail by giving copy to the other side.

Matter to appear for further consideration on 24.08.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 6th day of July, 2020.

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